
**UNION PUBLIC SERVICE COMMISSION, ASSISTANT
DIRECTOR (AIS), GROUP 'A' POST RECRUITMENT RULES,
1999**

CONTENTS

1. Short title and commencement
2. Number of post, classification and scale of pay
3. Method of recruitment, age limit, qualifications, etc
4. Disqualification
5. Power to relax
6. Saving

SCHEDULE 1 :- SCHEDULE

**UNION PUBLIC SERVICE COMMISSION, ASSISTANT
DIRECTOR (AIS), GROUP 'A' POST RECRUITMENT RULES,
1999**

New Delhi, the 24th August, 1999 G.S.R.295.-In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Assistant Director (AIS) in, the office of the Union Public Service Commission, namely :-

1. Short title and commencement :-

(1) These rules may be called the Union Public Service Commission, Assistant Director (AIS), Group 'A' Post Recruitment Rules, 1999.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of post, classification and scale of pay :-

The number of post, its classification and the scale of pay attached thereto shall be as specified in columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age limit, qualifications, etc :-

The method of recruitment, age limit, qualifications and other matters relating to the said post shall be as specified in columns 5 to 14 of the said Schedule.

4. Disqualification :-

No person-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post :

Provided that the Central Government may, if satisfied, that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may by order, for reasons to be recorded in writing and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect of any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservation, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, other Backward Classes, Ex-serviceman and other special categories of persons in accordance with the orders issued by the Central Government from time to time.

SCHEDULE 1

SCHEDULE

SCHEDULE			
Name of post	Number of post	Classification	Scale of pay
1	i	3	4
Asastam Director (AIS)	* (1999)	General Central Service Group 'A' Gazetted. Ministerial.	Rs. ^00027513500
	^Subject to		
	variation depen		
	dent on work-		

|_____load_____|